

Construction of ashrams and hostels

†1285. SHRI RAMADHAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government of Chhattisgarh has submitted any proposal to the Central Government for construction of ashrams and student's hostel in the tribal areas of the State;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) Yes, Sir. The State Government has submitted two separate proposals to the Ministry of Tribal Affairs and the Ministry of Social Justice and Empowerment.

(b) The Ministry of Tribal Affairs has received a proposal for construction of 10 boys and 21 girls hostels and 206 ashram schools for Scheduled Tribes in Chhattisgarh State. The Ministry of Social Justice and Empowerment has received a proposal for construction of 4 boys hostels and 2 girls hostels for Scheduled Caste students.

(c) The Ministry of Social Justice and Empowerment has requested the State Government to confirm the availability of land at the proposed sites.

Scheduled Castes status to migrants in Uttaranchal

†1286. SHRI HARISH RAWAT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether he is aware of the fact that migrants, who hailed from Eastern Bengal in tarai area of Uttaranchal are demanding Scheduled Caste status;

(b) whether he is also aware of the fact that their relatives who were also migrated from East Bengal simultaneously but they settled in West Bengal and Orissa and they have been given status of S.C. by calling them of non-scheduled in these States;

†Original notice of the question was received in Hindi.